

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 2153  
TO BE ANSWERED ON 15.12.2023**

**MANDATORY e-REGISTRATION TO BRING MORTAL REMAINS**

**2153. SHRI ANTO ANTONY:**

Will the **Minister of Health and Family Welfare** be pleased to state:-

- (a) whether the Government has made it mandatory for e-registration to bring mortal remains from abroad;
- (b) if so, the details thereof and the steps taken by the Government in this regard;
- (c) whether the Government has any plan to create awareness/publicity through the website of our missions abroad;
- (d) if so, the details and the steps taken by the Government in this regard;
- (e) the major reasons for introducing such a law;
- (f) whether Government has noticed that this move has created lot of difficulties to bring mortal remains from abroad; and
- (g) if so, the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY  
WELFARE  
(Dr. BHARATI PRAVIN PAWAR)**

**(a) to (g)** The Indian Aircraft Public Health Rules 1954 provides for mandatory clearance for transportation of the dead bodies or mortal remains to India. The e-CARe (e-clearance for after life remains) portal is developed to ease multiple stages of coordination and fast track the process of bringing dead bodies or mortal remains from abroad.

The portal serves as an interface for the following stakeholders viz. family members, colleague, friends, relatives in the country of the deceased, NGOs who help in transportation of human remains, embalmers, funeral directors, embassies / consulates etc., from the consignee's side as well as the Nodal Officers of the Airport Health Organizations (APHO). This portal facilitates speedy clearances due to online tracking of different stages of the process of clearance subject to uploading of valid mandatory documents. However, clearance by email is also allowed.

For creating awareness, M/o Health & Family Welfare has oriented all Airport Health Organizations about the portal and also conducted trainings on its use to all stakeholders on regular basis. The User Manual and FAQ are available at <https://ihpoe.mohfw.gov.in/humanremains.php>.

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